Declaration of Assets and Liabilities

(146)

Year 2023-2024

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I, Prateek Kumar , son of Ashok Kumar, aged twenty **Six** years, belonging to

Bihar Legislative Assembly secretariat's administrative cadre and presently working as

Office Attendant give herein below the details of the assets (immovable, movable, bank

balance, etc.) of myself, my spouse and dependants*:

03.02.23

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name N/A	
(i)	Cash	20,000	N/A	N/A	N/A		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Banks, Financial (approx.) Institutions And Non-Banking Financial Companies Bonds, Debentures and Shares in		N/A N/A		N/A	
(iii)	Bonds, Debentures and Shares in companies			N/A	N/A	N/A	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC: 11,500 P.A. SA-2.5 lacs LIC:45000 P.A. SA - 1000000	-2.5 lacs ::45000		N/A	N/A	
(v)	Motor Vehicles (details of make, etc.)		N/A	N/A	N/A	N/A	
(vi)	Jewellery (give details of weight and value) 50gms Rs.2,50,000 (approx.)		N/A	N/A	N/A	N/A	
(vii)	Other assets, such as values of claims / interests		N/A	N/A	N/A	N/A	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	N/A	N/A	N/A	N/A
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	N/A	N/A	N/A	N/A
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	N/A	N/A	N/A	N/A
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total	Nil	N/A	N/A	N/A	N/A
	measurement) - Current market value					NI/A
(v)	Others (such as interest in property)	Nil	N/A	N/A	N/A	N/A

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 3.2.23 4,94,999/- Nil		
(a)	(i) Loans from Banks	SBI (A/C no - 41555149987)			
(2)	(ii) Loans from financial institutions	Nil			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil		
	(b) dues to departments dealing with supply of water	Nil	Nil		
	(c) dues to departments dealing with supply of electricity	Nil	Nil		
	(d) dues to departments dealing with telephones	Nil	Nil		

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	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil PAN:- DWLPK6625K	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	N/A
	(iii) Sales Tax [Only in case of proprietary business]	N/A	N/A
	(iv) Property Tax	N/A	N/A

C. Personal Detail

GPF/CPF/PRAN No.	:-									
Gender	:-									
Date of Birth	:- 2	0	0	1	1	9	9	7	(DD/MM/YYYY	
Class/Group	:-	С		(A	A/B/C)					
Cadre	:-	Office attendant, Bihar legislative Assembly Secretariat (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)								
Home District :- Patna										

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ANT 341C

Name of Employee: Prateek Kumar

Place: Patna Designation: Office attendant

Date:03.02.2023 Department:Bihar Legislative Assembly Secretariat

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.